



#### \$~28 to 130

### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **W.P.(C) 10999/2018** 

M/S PYRAMID INFRATECH PRIVATE LIMITED ..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire and

Mr. Ajay Singh. Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Pratima N. Lakra, CGSC with

Ms. Vrinda, Advocate for UOI. Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr. Vivek Gurnani, Advocate for Mr.

Zoheb Hossain, Advocate for NAA

and DGAP.

Mr. Aditya Singla, SSC with Ms.

Charu Sharma, Advocate for R-4.

29

+ **W.P.(C) 12444/2018** 

MASCOT BUILDCON PRIVATE LIMITED ..... Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Vivek Gurnani, Advocate for Mr.

Zoheb Hossain. Advocate for NAA

and DGAP.

Mr. Farman Ali, SPC with Mr.Athar

Raza Farooqui, Advocate for UOI.

30

+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. ..... Petitioner

Through: Mr. Sparsh Bhargava, Ms. Ishita

Farsauja, Mr. Apoorv Shukla and Ms.

Vaushika Tanjeja, Advocates.

Versus

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UNION OF INDIA & ORS.

Through

Mr. Anurag Ahluwalia, CGSC with Mr. Milind Nagpal Advocate for UOI. Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

31

W.P.(C) 13194/2018 +

> SHARMA TRADING COMPANY ..... Petitioner

> > Mr. Naresh Thacker, Mr. Kumar Through: Visalaksh, Mr. Udit Jain, Mr. Arihant

Tater, Mr. Saurabh Dugar and

Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

..... Respondents

Mr. Anurag Ahluwalia, CGSC with Through:

Mr.Milind Nagpal Advocate for UOI. Ms. Aakanksha Kaul, Advocate with Ms. Versha Singh and Mr.Aman Sahani & Ms. Rhea, Advocates for

UOL.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain. Advocate for NAA

and DGAP.

32

W.P.(C) 378/2019 +

> HINDUSTAN UNILEVER LIMITED ..... Petitioner

> > Through: Mr. Ajay Bhargava, Ms.

> > > Bhargava and Mr. Nikitha Shenoy,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikrant N. Goyal, Advocate with

Mr. Nitin Chandra and Mr. Jeet

Chakravarti, Advocates for UOI.

Mr. Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra. Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates.

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Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA and DGAP.

33 +

## W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR ..... Petitioner

Through: Mr. Ajay Bhargava, Ms. Vanita

Bhargava, Mr. Aseem Chaturvedi and

Mr. Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. ..... Respondents

Through: Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA and DGAP.

Mr. Kamal Sawhney, Mr. Deepak

Thackur, Ms. Aakansha Wadhwani,

Advocates for R-4.

34

+ **W.P.(C) 1655/2019** 

M/S EXCEL RASAYAN PRIVATE LIMITED ..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Ms.Akanksha Kaul, Advocate with

Ms. Versha Singh Advs for UOI. Mr.Gyanendra Singh, Advocate.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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+ **W.P.(C) 2347/2019** 

JUBILANT FOODWORKS LTD. & ANR. ..... Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for

UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

36

+ **W.P.(C)** 3759/2019

MASCOT BUILDCON PRIVATE LTD. ..... Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Harish Vaidyanathan Shankar

CGSC, Mr. Srish Kumar Mishra,

Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

37

+ **W.P.(C)** 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. ..... Petitioners

Through: Mr. Ajay Bhargava, Ms. Vanita

Bhargava and Ms. Nikhitha Shenoy,

Advs.

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#### Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ripu Daman Bhardwaj, CGSC

with Mr. Kushagra Kumar, Advocate

for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

38

#### + W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. ..... Petitioner

Through: Mr. Rupender Sinhmar, Mr. Prahlad

Singh, Mr. K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC with Mr. Milind Nagpal Advocate for UOI. Mr. Farman Ali (SPC) with Ms. Usha Jamnal and Mr. Krishan Kumar,

Advocates for R-2 & 3.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

39

#### + **W.P.(C)** 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED ..... Petitioner Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa, Mr. Anuj Garg, Advocates.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Ruchir Mishra, Mr. Mukesh Kr.

Tiwari and Ms. Reba Jena Mishra,

Advocates

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Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar & Ms. Ria, Advocates Mr. Bhagvan Swarup Shukla, CGSC with Mr. Vinay Kumar Shukla, Advocate for UOI Mr. Farman Ali, Advocate with Ms. Usha and Mr. Krishan Kumar, Advocates for R-2 & 3 Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA and DGAP.

40

## + W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. ..... Petitioner

Through: Mr. Sparsh Bhargava, Ms. Ishita

Farsauja, Mr. Apoorv Shukla and Ms.

Vaushika Tanjeja, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Viraj R. Datar, Sr. Advocate with Mr. Nitish Chaudhary, Advocate for R-1 with R-1 present-in-person.

Mr. Rajesh Kumar, SPC with Mr.

Shivam, Advocate for UOI.

Mr.Apoorv Kurup, CGSC with Mr.Shivansh Dwivedi, Advocate for

UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

41

# + **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD ..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI

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Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA and DGAP.

42 +

# W.P.(C) 12847/2019 & CM APPL. 52474/2019

#### RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

43

### + W.P.(C) 7910/2019 & CM APPL. 32779/2019

SALARPURIA REAL ESTATE PVT. LTD ..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Bhagvan Swarup Shukla, CGSC

with Mr. Vinay Kumar Shukla,

Advocate for UOI

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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+ **W.P.(C) 7911/2019** 

SATTVA DEVELOPERS PVT. LTD ..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Gyanendra Singh, Advocate.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

45

+ **W.P.(C) 8078/2019** 

M/S SATYA ENTERPRISES ..... Petitioner

Through: Mr.Sumit K Batra and Mr.Manish

Khurana, Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr.Sushil Kumar Pandey, SPC with

Mr. Neha Yadav, Mr. Kuldeep Singh,

Advocates for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Mr. Satyakam, ASC with Mr. Pradyut

Kashuyap, Adocate for GNCTD.

Mr. Ashish Verma and Mr. Debopriya

Moulik, Advocates

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+ **W.P.(C)** 9053/2019

UNICHARM INDIA PVT. LTD ..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates

for R-2 & 3.

47

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. ..... Petitioner

Through: Mr.Rajat Bose with Mr.Ankit

Sachdeva and Ms. Shohini

Bhattacharya, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with

Mr. Zubin Singh and Mr. Debar Chan

De, Advocates for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

48

+ W.P.(C) 10932/2020 & CM APPLs..34237-34238/2020 AND 8172/2022

M/S EMAAR MGF LAND LTD ..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

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#### Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr.Ravi Prakash, CGSC with

Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate

for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Ms.Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and

DGAP.

49

+ **W.P.(C)** 1171/2020

IFB INDUSTRIES LTD, ..... Petitioner

Through: Mr. U.A. Rana and Mr. Himanshu

Mehta, Advocates

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Vivek Gurnani, Advocate for Mr.

Zoheb Hossain, Advocate for NAA

and DGAP.

Mr. Dev P Bhardwaj and Mr. Sarthak

Anand, Advoctates for UOI

50

+ W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS ..... Petitioner

Through: Mr. Prakash Kumar and Ms. Rashmi

Singh, Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Rajesh Kumar, SPC with Ms.

Shivam, Advocate for UOI.

Ms. Sonia Sharma, Advocate with Ms.

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Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

51

## + **W.P.(C) 1780/2020**

JOHNSON & JOHNSON PVT.LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC and Ms. Shreya Jetly, Adv. for UOI/R-1

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

52

#### + W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD

..... Petitioner

Through:

Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Rajesh Kumar, SPC with Mr.

Shivam. Advocates for UOI.

Mr. Vivek Gurnani, Advocate for Mr.

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Zoheb Hossain, Advocate for NAA and DGAP.

Mr. Aman Malik, Advocate for NAA & DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

53

#### W.P.(C) 2084/2020 & CM APPL. 7371/2020 +

ASTER INFRAHOME PVT LTD ..... Petitioner

> Through: Mr. Abhishek A Rastogi, Ms. Pooja

> > M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Adv

Versus

UNION OF INDIA & ORS. ..... Respondents

> Mr. Rajesh Kumar with Ms.Ramneet Through:

> > Kaur, Advocates for UOI.

Mr. Samir Malik, Adv. for R-2 and 3 Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

54

#### W.P.(C) 2445/2020 +

..... Petitioner MIS SARVPRIYA SECURITIES PVT. LTD

> Mr. Puneet Agrawal, Advocate with Through:

> > Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

> Mr. Aman Malik, Advocate for NAA Through:

> > & DGAP.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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W.P.(C) 2490/2020 +

> JOHNSON & JOHNSON PVT LTD ..... Petitioner

> > Through: Mr. V. Lakshmikumaran, Ms.

> > > Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora. Umang Motivani, Ms.

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

> Through: Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain.

Advocate for NAA and DGAP.

56

W.P.(C) 2742/2020 & CM APPL. 9552/2020 +

> ACME HOUSING INDIA PVT. LTD. ..... Petitioner

> > Mr. Prateek Bansal, Advocate. Through:

Versus

UNION OF INDIA & ORS. ..... Respondents

> Mr. Aman Malik, Advocate for R-2 & Through:

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

57

W.P.(C) 3737/2020 +

> PHILLIPS INDIA LIMITED. ..... Petitioner

> > Through: Mr. Shashank Shekhar with Mr.

> > > Siddharth Rajkonwar, Advs.

Versus

UNION OF INDIA & ORS. ..... Respondents

> Mr. Vivek Gurnani, Advocate for Mr. Through: Zoheb Hossain, Advocate for NAA

and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain. Adv for R-8. Mr.Jatin Puniyani, GP for UOI.

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+ **W.P.(C) 3910/2020** 

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR ..... Petitioners

Through: Mr. Kamal Sawhney, Mr. Deepak

Thackur and Ms. Aakansha

Wadhwani, Advocates

Versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA and DGAP

Advocate for NAA and DGAP. Mr.Vikramaditya Bhaskar, Adv.

Mr. Amar Dave, Amicus Curiae with Mr. Vikramaditya Bhaskar, Advocate.

59

+ **W.P.(C) 3911/2020** 

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and Mr.Chetan Kumar Shukla Advocates..

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain,

Advocate for NAA and DGAP. Mr.Rajeev K Panday, AAG,

Mr.Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket, Advocate.

60

+ **W.P.(C)** 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD ..... Petitioner

Through: Mr. Rohan Shah, Adv.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr.

Gaurav Kumar Advocate for R-1 Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,

Adv. & Ms. Kanak Grover, Adv.

61

W.P.(C) 4345/2020 +

RECKITT BENCKISER INDIA PRIVATE LIMITED ..... Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Through: Bawa, Mr. Anuj Garg, Advocates...

versus

UNION OF INDIA AND ORS & ORS. ..... Respondents

> Mr. Asheesh Jain, CGSC with Through:

> > Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms. Ria Khanna, Advocates for

R-1.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

62

+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Umang Motivani, Arora. Ms.

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. Rambabu, Ms. M. Prity Kumari.N.Eswara Rao, Advs. for R-4. Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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+ **W.P.(C)** 4375/2020

M/S PATANJALI AYURVED LTD ..... Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali

Jha Manish, Ms. Divya Rastogi and

Mr. Adarsh Pandey, Advs.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain,

Advocate for NAA and DGAP.

64

+ **W.P.(C) 4516/2020** 

MCNROE CONSUMER PRODUCTS PVT. LTD. ..... Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain,

Advocate for NAA and DGAP.

Mr. Farman Ali (SPC) with Ms. Usha

Jamnal. Advocate for UOI.

65

+ **W.P.(C)** 4607/2020

AFFINITI ENTERPRISES ..... Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa, Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali (SPC) with Ms. Usha Jamnal, Advocate for

UOL

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar Upadhyay, Advocate

66 +

### W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD

..... Petitioner

Through: Mr.

Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali (SPC) with Ms. Usha Jamnal, Advocate for

UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Mr. Rony John, Mr. Piyush Swami and Mr. Arshdeep Singh and Mr. Anuj Dubey, Advocates for R-2 and

3.

67

## + **W.P.(C) 4957/2020**

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Farman Ali (SPC) with Ms. Usha

Jamnal, Advocate for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

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### + W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD ..... Petitioner

Through: Mr. Monish Panda, Advocate with

Mr. Mrinal Bharat Ram and Mr.

Gaurav Dabas, Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr. Vinay Kumar Shukla,

Advocates for UOI.

Mr. Farmaan Ali with Ms. Usha Jamnal and Mr. Krishan Kumar,

Advocates for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

69

+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Anil Soni, CGSC for UOI with

Mr. Devvrat Yadav, Advocate.

Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Nishtha Mittal and Ms. Apurva Singh, Advs for R-2 to 7 Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Ms. Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pandey,

Advocates for R-3

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## + W.P.(C) 5979/2020 & CM APPL. 21655/2020

EMAAR MGF LAND LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani, Advocates.

 $\Lambda$ 

UNION OF INDIA & ORS.

..... Respondents

Through:

Versus

Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA and DGAP.

Mr. Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

Mr. Satish Kumar, Sr. Standing

Counsel.

71

+ **W.P.(C)** 6671/2020

GAURAV SHARMA FOOD INDUSTRIES ..... Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal & Mr.

Rochit, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vivek Goyal, Advocate with Mr. Gokul Sharma, Advocate Advocate

for R-1.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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### + W.P.(C) 7412/2020 & CM APPL. 24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD ..... Petitioner

Through: Mr. Tushar Jaswal, Mr. Rahul Sateeja

with Mr. Pranav Bansal and Mr.

Sanyam Agarwal, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Farman Ali (SPC) with Ms. Usha

Jamnal, Advocate for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

73

#### + **W.P.(C)** 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD ..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr.

Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Aakanksha Kaul, Advocate with Ms. Versha Singh and Mr. Aman Sahani & Ms. Rhea, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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+ **W.P.(C) 8229/2020** 

LITECON INDUSTRIES PVT.LTD. ..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Farman Ali (SPC) with Ms. Usha

Jamnal, Advocate for UOI.

Mr. Vipul Agrawal and Mr. Goorang Ranjan, Advocates NAA & DGAP. Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

75

+ W.P.(C) 8751/2020 & CM APPL. 28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. ..... Petitioner

Through: Mr. Puneet Agrawal, with Mr. Prem

Kandpal, Mr. Ketan Jain and Mr.

Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat, Ms. Manpreet Kaur Bhasin and Mr. Alexander Mathai Paikaday, Advocates for UOI. Ms. Sonu Bhatnagar, Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-2.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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### + W.P.(C) 9146/2020 & CM APPL. 29630/2020

LITE BITE TRAVELS FOODS PVT LTD ..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Satish Kumar, Sr. standing

counsel with Ms. Vaishali Goyal and

Mr. Dhruv, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

R-3.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

77

+ **W.P.(C) 9931/2020** 

M/S NIRALA PROJECT PVT LTD. ..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Farman Ali (SPC) with Ms. Usha

Jamnal, Advocate for UOI. Ms. Aakanksha Kaul, Advocate. Ms. Neha Malik, Adv. for R-3 & 4

78 +

W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP ..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

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#### Versus

UNION OF INDIA & ORS. ..... Respondents Through:

Ms. Aakanksha Kaul, Mr. Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain. Advocate for NAA

and DGAP.

79 +

## W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. ..... Petitioner

> Mr. Prem Kandpal, Advocate with Through:

> > Mr. Ketan Jain and Mr. Chetan

Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

> Ms. Aakanksha Kaul, Advocate with Through:

> > Ms. Versha Singh and Mr. Aman Sahani & Ms. Rhea, Advocates for

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

80

#### W.P.(C) 12471/2021 & CM APPL. 39234/2021 +

SOUTHWINDS PROJECTS LLP ..... Petitioner

> Through: Mr. Kunal Vajani with Mr. Kunal

> > Mimani, Mr. Kartikey Bhatt and Mr.

Abhinav Jain, Advs.

Versus

UNION OF INDIA & ORS. ..... Respondents

> Mr. Asheesh Jain, CGSC with Through:

> > Mr. Gaurav Kumar Advocate for R-1 Mr. Aman Malik, Advocate for R-2 &

Mr. Aman Malik, Advocate for R-2

and 3

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Mr. Aditya Singla, Sr. Standing Counsel for R-4.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

81

+ **W.P.(C)** 1357/2021

M/S INFINITI RETAIL LTD ..... Petitioner

Through: Mr. Rohan Shah, Mr. Mihir

Deshmukh, Mr. Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for

UOI with Mr. Sachin Singh and Ms.

Chaahat Khanna, Advs.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

82

+ **W.P.(C)** 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED ..... Petitioner

Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Rohan Shah, Mr. S. Mahesh

Sahasranaman and Mr. S. Rajan,

Advocates for UOI

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

83

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI ..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

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UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr. Aman Malik, Mr. Vijay Kumar Maurya and Ms. Shubhi Bhardwaj,

Adv. for NAA and DGAP

Mr. Yunus Malik, Advocate for NAA

& DGAP.

84

+ W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD. ..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Ms. Amrita Prakash, CGSC with Mr.

Vishal Ashwani Mehta, Advocate for

UOI

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

85

+ **W.P.(C) 1765/2021** M/S LE REVE

Theoryale

..... Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay, Mr. Prince Nagpal and

Mr. Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

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Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA and DGAP.

86

+ **W.P.(C) 1766/2021** 

NEEVA FOODS PVT. LTD ..... Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay, Mr. Prince Nagpal and

Mr. Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Aditya Dewan, Advocate

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

87

W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD ..... Petitioner

Through: Mr. Abshishek A. Rastogi and Mr.

Pratyush Prava Saha, Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Satya Ranjan Swain, Sr.PC, Mr.

Kautilya Birat, Adv. for R-1/UOI Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

88 +

W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP ..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Anshuman, Sr.Panel Counsel

with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr. Aditya Dewan, Advs. for R-

3/NAPA.

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Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

Ms. Talish Ray, Adv.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

89 +

W.P.(C) 2440/2021 BONNE SANTE

..... Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay, Mr. Prince Nagpal and

Mr. Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Pratima N. Lakra, CGSC with Ms. Vrinda, Advocate for UOI.

Mr. Rony John, Mr. Piyush Swami, Mr. Arshdeep Singh and Mr. Anuj

Dubey, Advocates for R-2 and 3.

90

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED ..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Rajesh Kumar, SPC with Ms.

Shivam, Advocate for UOI.

Mr. Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

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+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD ..... Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich, Mr. Ashray Behura and Ms.

Ananya Goswami, Advs.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Vivek Gurnani, Advocate for Mr.

Zoheb Hossain, Advocate for NAA

and DGAP.

92

+ **W.P.(C) 2897/2021** 

ITC LIMITED & ANR. ..... Petitioners

Through: and Mr. K.S. Suresh, Advocate with

Mr. Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain. Advocate for NAA

and DGAP.

93

+ **W.P.(C) 2970/2021** 

M/S DRA AADITHYA PROJECTS PVT. LTD. ..... Petitioner

Through: Mr. Monish Panda with Mr. Mrinal

Bharat Ram and Mr. Gaurav Dabas,

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Devendra Kumar, Adv. for UOI.

Mr. Sameer Vashisht, ASC Civil

GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. for NAA

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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#### + **W.P.(C)** 3254/2021

#### **GILLETTE INDIA LTD**

.....Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani, Advocates.

Advocat

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr.

Gaurav Kumar Advocate for R-1

95

### + **W.P.(C)** 3306/2021

#### PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani, Advocates.

4

Versus

#### UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar, Advocate for R-1.

Mr. Vivek Goyal, CGSC with Mr.

Gokul Sharma, Adv. for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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+ **W.P.(C)** 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Vivek Goyal, Advocate with Mr.

Gokul Sharma, Advocate for R-1. Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

97

+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD ..... Petitioner

Through: Ms. Ruby Singh Ahuja, Ms. Kritika

Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Ms. Pratima N. Lakra, CGSC with

Ms. Vrinda, Advocate for UOI.

Mr. Vinod Diwakar, CGSC with Mr. Vishal Kumar Singh and Mr. Olson

Nair, Advs. for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

98

+ W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD ..... Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay, Mr. Prince Nagpal and

Mr. Rochit Abhishek, Advs.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali (SPC) with Ms. Usha Jamnal, Advocate for

UOI.

Mr. Ripu Daman Bhardwaj, CGSC

for UOI

Mr. Yunus Malik, Adv. NAA and

DGAP.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

99

+ **W.P.(C) 4600/2021** 

INOX LEISURE LIMITED.

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripu Daman Bhardwaj, CGSC

with Mr. Kushagra Kumar, Advocate

for R-1.

Mr. Bhagwan Swaroop Shukla,

CGSC with Mr. Vinay Kumar Shukla,

Advocates for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

100

+ W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED

..... Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal & Mr.

Rochit, Advocates.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ajay Kumar Pandey, SPC for UOI with Piyush Mr. Mishra,

Advocate.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

101

#### W.P.(C) 6337/2021 & CM APPL.19960/2021 +

M/S PURI CONSTRUCTION PVT. LTD.

..... Petitioner

Through:

Mr. Puneet Agrawal, Advocate with Mr. Prem Kandpal, Mr. Ketan Jain Chetan Kumar Shukla and Mr.

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Kunal Sharma, Sr. Standing Mr. Shubhendu

Counsel with

Bhattacharya, Adv.

Mr. Apoorv Kurup, CGSC with Mr. Shivansu Dwivedi and Mr. Akhil

Masiya, Advocates for R-1

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain. Advocate for NAA

and DGAP.

102

W.P.(C) 990/2021 +

M/S BPTP LTD.

..... Petitioner

Through:

Mr. Kishore Kunal and Ms. Ankita

Prakash & Mr. Anuj Kumar, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr.

Gaurav Kumar, Advocate for R-1 Mr. Vivek Gurnani, Advocate for Mr.

Zoheb Hossain, Advocate for NAA

and DGAP.

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Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

103

#### + W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through:

Mr. V. Lakshmikumaran. Ms. Lakshi Charanya Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora. Umang Motiyani, Ms.

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Mr. Farman Ali (SPC) Through: with Ms. Usha Jamnal, Advocate for

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain. Advocate for NAA

and DGAP.

104

#### + W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Kamal Kant Jha, SPC with Mr. Avinash Singh, Advocate for R-1/UOL

Mr. Abhishek Saket, Advocate for

UOL.

Mr.K.K.Jha, SPC for R-1.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Nishtha Mittal and

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Ms. Apurva Singh, Advs for R-5 & 6 Mr. Varun Sharma, Advocate for the complainant.

Ms. Sharmila Upadhyay, Ms. Supriya R. Pandey and Mr. Pawan Upadhyay, Advs. for R-4.

105

+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED ..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Ms. Uma Prasuna Bachu, Sr.PC with

Ms. Poonam, GP for R-1.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

106

+ W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022

M/S SWATI REALTY ..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Adv

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Sandeep Vishnu, Advocate for

UOI.

Ms. Suruchi Suri, Advocate & Mr.

Mayur, Advocate for R-4.

Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Nishtha Mittal and

Ms. Apurva Singh, Advs for R-4

Mr. Vivek Gurnani, Advocate for Mr.

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Zoheb Hossain, Advocate for NAA and DGAP.

107

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD ..... Petitioner

Through: Mr. Krishna Mohan K Menon and

Ms. Parul Sachdeva, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.

Abhishek Khanna, Advocate for R-1. Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

108

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr. Krishna Dev Jagarlamudi,

Advocate with Mr. N. Sai Vinod.

Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Jatin, Sr. Panel Counsel with Ms.

Chetanaya Puri, Advocate for UOI. Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Nishtha Mittal and Ms. Apurva Singh, Advs for R-5 & 6

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+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED ..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advocate for

R-1.

Mr. Vipul Agrwal, Adv. for

NAA/DGAP

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Mr. Satish Kumar, Sr. Standing Counsel with Ms. Vaishali Goyal,

Advocates for R-5.

110

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP ..... Petitioner

Through: Mr. Raj Shekhar Rao, Sr. Advocate

with Mr. Rituraj H. Gurjar with Mr. Prateek K. Chadha, Mr. Sreekar Aechuri, Ms. Pragya Ganjoo,

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Sushil Kumar Pandey, Mr. Neha

Yadav, Mr. Kuldeep Singh,

Advocates for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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Mr. Anurag Ojha, Sr. Standing Counsel with Mr. Vipul Kumar, Advocate respondent No.3 & 4. Ms. Sonu Bhatnagar with Ms. Anushree Narain, Ms. Venus Mehrotra and Ms. Nishtha Mittal, Advocates for R-5& 6

111

+ **W.P.(C) 14835/2022** 

M/S AIRMID REAL ESTATE LTD. ..... Petitioner

Through: Mr. Kishore Kunal and Ms. Ankita

Prakash & Mr. Anuj Kumar,

Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Rajesh Kumar, SPC with Ms.

Shivam, Advocate for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

112

+ **W.P.(C)** 15169/2022

GELENMARK PHARMACEUTICAL

LIMITED AND ANR ..... Petitioners

Through: Mr. Rohan Shah, Advocate.

Versus

UNION OF INDIA AND ORS ..... Respondents

Through: Mr. Sushil Kumar Pandey with Mr.

Kuldeep Singh, Advocates for UOI. Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

113

+ **W.P.(C)** 15172/2022

BARBEQUE NATION HOSPITALITY LTD ..... Petitioner

Through: Mr. Srinivas Kotni, Mr. Akshay

Kumar, Mr. Anirudh Ramanathan, Mr. Safal Sethi, Mr. Rishabh Dev

Dixit, Advocates.

Versus

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#### UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Sushil Kumar Pandey with Mr. Kuldeep Singh, Advocates for UOI. Mr. Rakesh Kumar, CGSC with Mr.

Sunil, Advocate for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

114

## + W.P.(C) 15240/2022, CM APPLs.47193-47195/2022, 42515/2023

PRESCON REALTORS AND INFRASTRUCTURES

PRIVATE LIMITED

Through: Mr. Piyush Sanghi and Ms. Megha

Kapoor, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

..... Petitioner

Through: Mr. Vijay Joshi, Adv. for R-1.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Mr. Anurag Ojha, Sr. Standing Counsel with Mr. Vipul Kumar,

Advocate for R-5.

Ms. Anushree Narain, Standing counsel with Ms. Simran Kumari,

Advocate for GST.

115

#### + W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

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UNION OF INDIA & ORS. ..... Respondents

Through: Mr. V. Lakshmikumaran, Mr. Jatin

Singh, Advocate for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

116 +

#### W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. ..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Jatin Singh, SPC for UOI.

Mr. Manish Kumar, Sr. Central Govt.

Counsel.

Ms. Anushree Narain and Ms. Simran

Kumari, Advocates for GST

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

117

#### + W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022

PRASU INFRABUILD PVT LTD ..... Petitioner

Through: Mr. Tarun Jain, Advocate with Mr.

Divyesh Singh, Advocate.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Sanjay Kumar. SPC for R-1.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Mr. Sumit Gaur, Advocate for R-6, 7,

9, 11, 12, 13, 14 & 15.

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#### + W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD ..... Appellant

Through: Mr. Sandeep Chilana, Advocate with

Mr. Rastogi, Ms. Anjali Jain, Mr. Abdullah Tanveer, Ms. Kannopriya Gupta, Ms. Jagriti, Mr. Priyojeet Chatterjee & Ms. Snehil Sharma,

Advocates

Versus

#### UNION OF INDIA AND ORS

..... Respondents

Through: Ms. Anushree Narain and Ms. Simran

Kumari, Advocates for GST.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

119

#### + W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022

BHAGWATI INFRA ..... Petitioner

Through: Mr. Bharat Rai Chandani, Advocate

with Mr. Deepak Kumar Khokhar,

Advocate.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Chiranjeev Kumar, Mr. Mukesh

Sachdeva, Advocates for R-1.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

120

#### + W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP

..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr. Ajitesh

Dayal Singh, Advocates.

Versus

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#### UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Sushil Raaja, SPC for UOI

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

121

+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD.

..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

and Mr.Ajitesh Dayal Singh,

Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Neeraj, SPC with Mr. Vedansh

Anand, Ms. Sahaj Garg and Mr.

Rudhra Paliwal, Advs for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

122

+ W.P.(C) 17073/2022 & CM APPL. 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD.

..... Petitioner

Through: Mr. Sparsh Bhargava, Ms. Ishita

Farsauja, Mr. Apoorv Shukla and Ms.

Vaushika Tanjeja, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Jatin Singh, SPC for R-1.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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## + W.P.(C) 6983/2022 & CM APPL.21405/2022

#### WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian R. Iyer and Mr. Kanav Agarwal and Ms. Muskan

Yadav, Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Ms. Archana Surve, Advcoate for R-1

to 4

Mr. Ravi Prakash, CGSC with Mr. Archana Surve, Mr. Vinod Kumar

Ahlawat, Advocates for

UOI.

124

#### + W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD ..... Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms.

Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.

Sunil, Advocate for UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

125

#### + W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED ..... Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

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UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Abhishek Saket, Advocate for

UOI

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

.

126 +

#### W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023

M/S ATS TOWNSHIP PVT. LTD.

..... Petitioner

Through: N

Mr. Puneet Agrawal, Advocate with Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Adv. for R-I (UOI).

Mr. Naginder Benipal, SPC with Mr. Ankit Siwach and Ms. Harithi

Kambri, Advocates for UOI.

Ms. Anushree Narain, Standing Counsel with Ms. Simran Kumari,

Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi,

Advs for R-2.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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### + **W.P.(C) 11910/2023**

PAREENA INFRASTRUCTURE PVT. LTD.

..... Petitioner

Through: Mr. Vineet Bhatia, Advocate

Versus

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#### UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr. Virender Pratap Singh Charak, Ms. Shubhra Parashar, Mr. Yash Hari Dixit & Ms. Vidya Mishra, Advocates

for UOI.

Ms. Anushree Narain, Standing Counsel with Ms. Simran Kumari,

Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi,

Advs for R-2.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

Ms. Gigi C George and Mr. Dheeraj

Singh, Advocates for UOI.

128

#### + W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) ..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Gigi C. George with Mr. Dheeraj

Singh, Advocates for R-1/UOI.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

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#### + W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Anshuman and Mr. Piyush

Ahluwalia, Advocates for R1/UOI Ms. Anushree Narain, Standing Counsel for GST/R-2 with Ms.

Simran Kumari, Advocate.

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

130

#### + W.P.(C) 14681/2023 & C.M.No.58468/2023

M/S ADHIRAJ CONSTRUCTIONS PVT. LTD. ..... Petitioner

Through: Mr. Bharat Raichandani with Mr.

Deepak Kumar Khokhar, Advocates.

Versus

UNION OF INDIA

..... Respondent

Through: Mr. Sushil Raaja, Advocate for UOI

Mr. Vivek Gurnani, Advocate for Mr. Zoheb Hossain, Advocate for NAA

and DGAP.

**CORAM:** 

HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

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# ORDER 08.02.2024

%

- 1. Mr. Zoheb Hossain, learned counsel for NAA and DGAP is stated to be unwell.
- 2. In the interest of justice, re-notify on 21st February, 2024.

**ACTING CHIEF JUSTICE** 

MANMEET PRITAM SINGH ARORA, J

FEBRUARY 8, 2024/hp